Form B - Statutory Authority

Annexure-7

Name of the corporate debtor: Lok Housing & Constructions Limited; Date of commencement of CIRP: 03/06/2019; As per IBBI Circular No. IBBI/CIRP/47/2021 List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	DETAILS OF CLAIMANT		Details of Claims Received		Details of claims Admitted					Amount of any			
	Department	Government	Date of receipt	Amount Claimed *	Amount of claims Admitted	Nature of Claim	Whether Related Party?	% of Voting Share in CoC if applicable	Amount of Contingent Claim	Mutual Dues that may be setoff	Amount of claim Not Admitted	Amount of claim Under Verification	Remarks. If any
		Department of				Taxes &							
	Sales Tax Office	State Tax,				Other							
1	(MUM-VAT-C-711)	Maharashtra	07-03-2019	13,49,05,309	13,49,05,309	Dues	-	-	-	-	-	-	Note 5
						Taxes &							
	Income Tax	Income Tax				Other							
2		Department	10-07-2019	62,45,03,749	62,45,03,749	Dues	-	-	-	-	-	-	-
	Executive Engineer,												
	Ambernath (Civil)	l											
	· · · · · · · · · · · · · · · · · · ·	Maharashtra											
	Maharashtra Industrial	Industrial				Taxes &							
	Development	Development											
	'	Corporation (MIDC)	11-01-2019	16,31,44,754	16 21 44 754	Other Dues	_					_	Note 7
3	Corporation (wilde)	Collector of	11-01-2019	10,31,44,734	16,31,44,754	Dues	-	-	-	-	-	-	Note /
	Collector of Stamps,					Taxes &							
	Enforcement 2-	Enforcement 2-				Other							
4	Mumbai	1	27/01/2020	17,61,66,860	17,61,66,860	Dues	_	_	_	_	_	_	Note 2
	Widingal	Wanibai	27/01/2020	17,01,00,000	17,01,00,000	Taxes &							Note 2
	Sales Tax Office (KAL-	State Tax Office.				Other							
5	VAT-D-004)	Kalyan	16/03/2020	10,86,346	10,86,346		-	_	_	_	_	_	Note 4
	,	Employees' State	-,,	2,22,2	-,,-								
		Insurance				Taxes &							
		Corporation				Other							
6	ESIC	(ESIC)	09-08-2020	11,28,557	11,28,557	Dues	-	-	-	-	-	-	Note 6
7		Employees Provident Fund Organisation Income Tax	02-11-2021	2,00,34,604	97,67,076	Taxes & Other Dues Taxes &	-	-	-	-	1,02,67,528	-	Claim is for CD & Associate concerns. Claim relating to CD is accepted. Also refer Note 3
	DCIT (TDS) 1/2)					Other							
	DCIT (TDS)-1(3) Mumbai	Department (TDS)	03-03-2021	3,54,10,860	3,54,10,860		_	_	_	_	_	_	Note 6
8	iviuiiibai	(103)	03-03-2021	3,34,10,600	3,34,10,000	Dues							ואטנפט

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(Amount in ₹)

Sl. No.	DETAILS OF CLAIMANT		Details of Claims Received		Details of claims Admitted				Amount of	Amount of any		A a a f	
	Department	Government	Date of receipt	Amount Claimed *	Amount of claims Admitted	Nature of Claim	Whether Related Party?	% of Voting Share in CoC if applicable	Amount of Contingent Claim	Mutual Dues that may be setoff	Amount of claim Not Admitted	Amount of claim Under Verification	Remarks. If any
	Directorate General	Goods & Service				Taxes &							
	GST Intelligence	Tax Intelligence				Other							
9	(Service Tax)	Unit	04-01-2021	1,32,20,131	1,32,20,131	Dues	-	-	-	-	-	-	Note 1
						Taxes &							
		Collector office,				Other							
10	Tehsildar Ambernath	Thane	26/12/2019	60,54,981	60,54,981	Dues	-	-	-	-	-	-	Note 6
	Total			1,17,56,56,151	1,16,53,88,623			-			1,02,67,528		